

SUPR EME COUR T OF I N D I A  
RECORD OF PROCEEDINGS

I.A. Nos. 7-8 &amp; 9-10 in

Petition(s) for Special Leave to Appeal (Civil) No(s).12071-12072/2009

(From the judgement and order dated 22/04/2009 in WP No. 9158/2008 &amp; WP No. 27695/2007 of The HIGH COURT OF A.P AT HYDERABAD)

BHANU CONSTRUCTION CO.LTD.

Petitioner(s)

VERSUS

RECOVERY OFFICER,DEBT.RECOV.TRIBUL.&amp;ORS.

Respondent(s)

(With appln(s) for extension of time, and for accepting of deposit money and office report)

Date: 13/07/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. S.B. Sanyal,Sr.Adv.  
Mr. Chava Badri Nath Babu,Adv.  
Ms. Reena tyagi,Adv.  
Mr. Bimal Roy Jad,Adv.For Respondent(s) Mr. Sridhar Potaraju,Adv.  
Mr. D. Julivs Riamei,Adv.  
Mr. Gaichangpou Gangmei,Adv.  
  
Mr. Nitin S. Tambwekar,Adv.  
Mr. B.s. Sai,Adv.  
Mr. K. Rajeev,Adv.  
Mr. K.R. Sasiprabhu ,AdvUPON hearing counsel the Court made the following  
ORDERAs prayed for on behalf of the respondent, let the matter be  
adjourned till Friday.(Ganga Thakur)  
P.S. to Registrar( Juginder Kaur )  
Court Master